

**Purchase of woollen blankets for use of Defence Personnel**

1430. SHRI KAMLA PRASAD SINGH : Will the Minister of DEFENCE be pleased to refer to the answer given to Unstarred Question No. 530 on 20 November, 1985 regarding purchase of woollen blankets for the use of defence personnel and state :

(a) whether the purchase of woollen blankets required by his Ministry will be entrusted to the Central Government Employees Consumer Co-operative Society Ltd., New Delhi who have been charged with the responsibility of making available all items of stationery and other items by a Government Order of 1981 to the Government offices; and

(b) if not, reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) No, Sir.

(b) Blankets for the Armed Forces are normally procured from Ordnance Factories or through the DGS&D.

**Government Publications to be in Diglot form**

1431. SHRI BANWARI LAL PUROHIT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Central Government have issued orders that all Government publications should be brought out in diglot form ;

(b) whether it is also a fact that in spite of these orders, all Government publications are published separately in English and Hindi ; and

(c) if so, what steps Government propose to take to implement the said orders so that all Government publications are brought out in diglot form only ?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) :

(a) to (c) According to the existing orders, only manuals codes, forms and statistical pocket books are required to be printed in diglot form and all Ministers/Departments have been advised accordingly.

**Violation of Forest (Conservation) Act, 1980 by States.**

1432. SHRI JAGANNATH PATT. NAIK : Will the PRIME MINISTER be pleased to state :

(a) whether some cases have come to the notice of Central Government where the provision of the Forest (Conservation) Act, 1980 have been violated and forest lands have been put to some other uses without the prior approval of the Central Government ;

(b) if so, the names of such States which have violated this Act during last three years ; and

(c) the details regarding the measures Central Government propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) Violations in the following States have come to the notice—Maharashtra, Madhya Pradesh, Uttar Pradesh, Himachal Pradesh, Andhra Pradesh, Karnataka, Tamil Nadu, Kerala, Orissa, and Gujarat.

(c) The matter has been taken up with the State Governments. Monitoring of approved cases and of proposals received is also being done to check whether any violations are taking place.

*[Translation]*

**Setting up of Engine Factory of Bharat Earth Movers in Sagar, Madhya Pradesh**

1433. SHRI NANDLAL CHOWDHARY : Will the Minister of DEFENCE be pleased to state :

(a) whether land required for setting up of an engine factory of Bharat Earth

Movers Limited under the Ministry has been secured in Sagar (Madhya Pradesh) ; and

(b) if so, the area of land so secured and the location thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : (a) and (b) Approval or the setting up of an engine plant by BEML is yet to be accorded. In view of this the question of securing land for the project does not arise.

[English]

#### **Anti-Defection law for Local Bodies**

1434. PROF. MADHU DANDAVATE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Union Government propose to advise the State Government to take necessary steps for enacting anti-defection Law for the elected members of the local bodies to prevent the politics of piracy prevalent in these institutions ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : (a) to (c) No such proposal is presently under consideration of the Government. The subject matter is primarily the concern of the State Governments.

#### **Introduction of a New Scheme to keep a Watch on Indo-Pak Borders**

1435. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have decided to introduce any new scheme to keep a watch over Indo-Pak border areas ;

(b) if so, the outlines thereof and the total expenditure likely to be incurred thereon ; and

(c) the time by which this scheme is likely to be implemented ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) to (c) The Government have recently approved a five-year programme commencing from 1986-87 for strengthening surveillance along the Indo-Pak border. The programme includes strengthening the Border Security Force, establishing additional border outposts, construction of observation post towers, providing increased mobility to border patrols and equipping them with more sophisticated equipment. The expenditure on the programme would depend upon the budgetary allocations made during the respective year.

#### **Introduction of Electronics and Computers into Agriculture Power and Railways**

1436. SHRI V. SOBHANADREESWARA RAO :

SHRI BASUDEB ACHARIA :

Will the PRIME MINISTER be pleased to state :

(a) whether Government are keen to introduce electronics and computers into agriculture, irrigation, power and railways to help achieve optimum production, optimum resource allocation and mobilisation and improve efficiency in the system; and

(b) whether any specific proposals have been finalised and implemented and if so, the results obtained ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Government is keen to introduce Electronics and Computers in all sectors of economy including Agriculture, Irrigation, Power and Railways as they help in improving the overall efficiency and productivity.

(b) Details of such applications are given in the statement below.